

Through FAX

(J.H.C.Sch. 1-7)

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From :  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

File No. XXII (6)/1/13-14/Apptt  
Letter No. 6856-6933/Apptt  
Dated: 19<sup>th</sup> June, 2014

To,

1. Sri Janardan Singh, Civil Judge (Junior Division), Dhanbad,
2. Smt.Sanjeeta Srivastava, J.M.-cum-Addl. Civil Judge (Junior Division), Giridih,
3. Sri Yashwant Prakash, Civil Judge (Junior Division), Gumla,
4. Sri Santosh Kumar No. 2, J.M.-cum- Civil Judge (Junior Division), Chatra,
5. Sri Srish Dutta Tripathi, Civil Judge (Junior Division), Ranchi,
6. Sri Kamlesh Kumar Shukla, Civil Judge (Junior Division), Garhwa,
7. Sri Deepak Baranwal, J.M.-cum-Addl. Civil Judge (Junior Division), Ranchi,
8. Sri Vinod Kumar Singh, Addl. Civil Judge (Junior Division), Ranchi,
9. Sri Sanjay Kumar Singh No. II, Civil Judge (Junior Division), Jamshedpur,
10. Sri Yogesh Kumar, J.M.-cum-Addl. Civil Judge (Junior Division), Giridih,
11. Sri Arun Kumar Dubey, S.D.J.M.-cum- Civil Judge (Junior Division), Simdega,
12. Sri Rajesh Sinha, J.M.-cum-Addl. Civil Judge (Junior Division), Giridih,
13. Sri Tarun Kumar, J.M.-cum-Addl. Civil Judge (Junior Division), Bokaro
14. Smt. Garima Mishra, J.M.-cum-Addl. Civil Judge (Junior Division), Hazaribagh,
15. Sri Raj Kumar Mishra, J.M.-cum-Addl. Civil Judge (Junior Division), Ranchi,
16. Sri Dinesh Kumar Mishra, Civil Judge (Junior Division), Dhanbad,
17. Sri Rajesh Srivastava, Civil Judge (Junior Division), Khunti,
18. Sri Sanjay Singh Yadav, Civil Judge (Junior Division), Giridih,
19. Sri Ravi Shankar Mishra, J.M.-cum-Addl. Civil Judge (Junior Division), Hazaribagh,
20. Sri Bimlesh Kumar Sahay, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge l/c, Daltonganj,
21. Sri Vinod Kumar Tiwari, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
22. Sri Kumar Pawan, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad,
23. Sri Manoj Kumar Tripathi, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur,
24. Md. Asif Equbal, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. J.J.B, Giridih,
25. Smt. Kashika M. Prasad, J.M.-cum-Addl. Civil Judge (Junior Division), Giridih,
26. Smt. Kusum Kumari, J.M.-cum-Addl. Civil Judge (Junior Division), Koderma,
27. Sri Abhimanyu Kumar, Civil Judge (Junior Division), Hazaribagh,
28. Sri Sanjeev Jha, Civil Judge (Junior Division), Bermo at Tenughat, Bokaro,
29. Smt. Neerja Ashri, J.M.-cum-Addl. Civil Judge (Jr. Divi.), Bermo at Tenughat,
30. Sri Sachindra Nath Sinha, J.M.-cum- Civil Judge (Junior Division), Saraikella,
31. Sri Kankan Pattadar, Civil Judge (Junior Division), Koderma,
32. Sri Koushik Mishra, Civil Judge (Junior Division)-cum-Judge l/c ,Latehar,
33. Sri Braj Kishore Pandey No. 2, Civil Judge (Junior Division), Daltonganj,
34. Sri Vijay Kumar Srivastava, J.M.-cum-Addl. Civil Judge (Junior Division), Chatra,
35. Sri Shankar Kumar Maharaj, Civil Judge (Jr. Div.)-cum-Judge l/c, Lohardaga,
36. Miss Arti Mala, J.M.-cum-Addl. Civil Judge (Junior Division), Hazaribagh
37. Sri Arjun Saw, J.M.-cum-Addl. Civil Judge (Junior Division), Porahat at Chaibasa,
38. Miss Manju Kumari, J.M.-cum-Addl. Civil Judge (Junior Division), Giridih,
39. Sri Manoj Kumar sharma, J.M.-cum-Addl. Civil Judge (Junior Division), Ranchi,
40. Miss Kumari Jiv, J.M.-cum-Addl. Civil Judge (Junior Division), Dhanbad,
41. Miss Kamala Kumari, J.M.-cum-Addl. Civil Judge (Junior Division), Hazaribagh,
42. Sri Nitish Nilesh Sanga, J.M.-cum-Addl. Civil Judge (Junior Division), Chaibasa,
43. Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Junior Division), Dhanbad,
44. Miss Lucy Sosen Tigga, J.M.-cum-Addl. Civil Judge (Junior Division), Chaibasa,
45. Sri Anup Tirkey, J.M.-cum-Addl. Civil Judge (Junior Division), Koderma,,
46. Sri Mithilesh Kumar Singh, J.M.-cum-Addl. Civil Judge (Junior Division), Bokaro,
47. Sri Ashok Kumar, J.M.-cum-Addl. Civil Judge (Junior Division), Jamshedpur,

48. Sri Manoj Kumar Ram, J.M.-cum-Addl. Civil Judge (Junior Division), Garhwa,
49. Sri Kuldeep, J.M.-cum-Addl. Civil Judge (Junior Division), Ghatsila (Jamshedpur)
50. Sri Parth Sarthi Ghosh, J.M.-cum-Addl. Civil Judge (Junior Division), Chaibasa,
51. Sri Manoj Kumar Prajapati, J.M.-cum-Addl. Civil Judge (Junior Division), Garhwa,
52. Sri Manoranjan Kumar (Rohtas), J.M.-cum-Addl. Civil Judge (Junior Division), Dhanbad,
53. Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Junior Division), Dhanbad,
54. Smt. Nitasha Barla, J.M.-cum-Addl. Civil Judge (Junior Division), Ranchi,
55. Sri Pratap Chandra, J.M.-cum-Addl. Civil Judge (Junior Division), Dhanbad,
56. Sri Kusheshwar Sinku, J.M.-cum-Addl. Civil Judge (Junior Division), Bokaro,
57. Miss Rajshree Aparna Kujur, J.M.-cum-Addl. Civil Judge (Junior Division), Bokaro
58. Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Junior Division), Jamshedpur,
59. Sri Sunil Dutta Dwivedi, J.M.-cum-Addl. Civil Judge (Junior Division), Bokaro ,
60. Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Junior Division), Jamshedpur,
61. Miss Divya Mishra, J.M.-cum-Addl. Civil Judge (Junior Division), Koderma,
62. Miss Shweta Kumari, J.M.-cum-Addl. Civil Judge (Junior Division), Chatra,
63. Sri Shashi Bhushan Sharma, J.M.-cum-Addl. Civil Judge (Junior Division), Ranchi,
64. Sri Ravi Shankar Mishra, J.M.-cum-Addl. Civil Judge (Junior Division), Hazaribagh,
65. Sri Bishwanath Bhagat, J.M.-cum-Addl. Civil Judge (Junior Division), Chatra,
66. Sri Vinod Kumar Tiwari, J.M.-cum-Addl. Civil Judge (Junior Division), Jamshedpur
67. Sri Vijay Kumar Srivastava, J.M.-cum- Addl. Civil Judge (Junior Division), Chatra,
68. Sri Laxmikant, J.M.-cum- Addl. Civil Judge (Junior Division), Ranchi,
69. Sri Chandra Bhanu Kumar, J.M.-cum- Addl. Civil Judge (Junior Division), Ranchi,
70. Sri Shekhar Kumar, J.M.-cum- Addl. Civil Judge (Junior Division), Lohardaga,
71. Miss Archana Kumari, J.M.-cum- Addl. Civil Judge (Junior Division), Daltonganj,
72. Sri Chandan, J.M.-cum- Addl. Civil Judge (Junior Division), Daltonganj
73. Sri Nishant Kumar, J.M.-cum- Addl. Civil Judge (Junior Division), Garhwa,
74. Miss Sushila Soreng, J.M.-cum- Addl. Civil Judge (Junior Division), Khunti,
75. Sri Sandeep Kumar Bertam, J.M.-cum- Addl. Civil Judge (Junior Division), Bermo at Tenughat,
76. Sri Krishna Kant Mishra, J.M.-cum- Addl. Civil Judge (Junior Division), Daltonganj,
77. Sri Manoranjan Kumar, J.M.-cum- Addl. Civil Judge (Junior Division), Daltonganj,

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending a two days Refresher training Course on “ **Detailed Discussion on Order 21 C.P.C. AND Settlement of Disputes under Section 89 C.P.C.**” scheduled to be held on 21<sup>st</sup> and 22<sup>nd</sup> June, 2014.

You are requested to report to the Director, Judicial Academy, Jharkhand, Ranchi, on 21<sup>st</sup> June, 2014 at 9:30 A.M. in Proper dress. The provision for the Stay of outstation participants have been made in A.T.I. Hostel (Swarnrekha) from the evening of 20<sup>th</sup> June, 2014 till the evening of 22<sup>nd</sup> June, 2014.

Yours faithfully,

  
Registrar General